

SUPREME COURT OF INDIA

F.No. CC-32/S14/1/2023-CC

Dated: 13.08.2026

PUBLIC NOTICE

Sub.: Advisory concerning fake websites impersonating the official website of the Supreme Court of India

1. This advisory is issued in continuation of the prior public notices dated 16.07.2025 and 28.04.2026, concerning deceptive websites designed to clone the official website of the Supreme Court of India with an intention to defraud the public through targeted phishing mechanisms. The Registry hereby cautions all stakeholders against a newly identified fraudulent domain, sp-court-in.com, which is currently impersonating the official online presence of this Hon'ble Court.

2. Cybercriminals through the aforementioned link may attempt to solicit sensitive personal data and confidential credentials of the public. All stakeholders are strictly cautioned against divulging any personal / financial information, as such disclosures may facilitate the theft of data by these perpetrators.

3. It is strongly advised to exercise vigilance and verify the authenticity of all electronic communications. The Supreme Court of India is the registered user of the domain sci.gov.in. Users are encouraged to verify the authenticity of URLs by hovering over them prior to any engagement.

4. Individuals who suspect they have been compromised by this phishing attempt should immediately update the passwords for all online accounts and notify their respective banks to report unauthorized access.

Sd/-
Deputy Registrar (Computer Cell)

Copy to: All Concerned.